

ITEM NO.803
(Mentioning)

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8408/2019

(Arising out of impugned judgment and order dated 16-08-2019 in U/S 482/378/407 No. 644/2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HUMA HUSSAIN & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 24-08-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Rohit K. Singh, AOR
Mr. Satyajeet Kumar, AOR (mentioned by)

UPON being mentioned the Court made the following

O R D E R

On being mentioned by the respondent, the matter be not deleted from the tentatively shown date.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR